**A COMPARATIVE U.S. – INDIA CONSTITUTIONAL LAW DEBATE**

**THEMES AND SUB-THEMES FOR THE COMPETITION**

1. **Civil Disobedience**
2. Passive Resistance
3. Taxes
4. Contempt of Court
5. **Right to Privacy**
6. Euthanasia/Right to Life
7. Section 377
8. Aadhar
9. Constitutional Morality
10. Data Protection Laws
11. **Gender Equality and Equality of Religion**
12. Property rights for women
13. *Sabrimala* issue - right to worship; gender perspective
14. Separation of Church and State
15. Marriage Equality
16. **Freedom of Expression**
17. Hate Speech; Trolling
18. Defamation
19. Sedition
20. Censorship; Freedom of the Press
21. State Security
22. **Due Process and Equality**
23. Eminent Domain
24. Death Penalty
25. Bonded Labor
26. Habeas Corpus
27. Anti-Discrimination laws
28. **Judicial Review and Activism**

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